

GROUP WORKSHED SCHEME

512. SHRI P. NAGARAJAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government is implementing a scheme for Group Workshed for Powerloom sector in the country;
- (b) if so, the details thereof along with the salient features of the scheme;
- (c) the basic objectives and scope of the scheme; and
- (d) the eligibility and criteria to avail the facilities under this scheme?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) to (d) : Yes, Madam. The details and salient features of the scheme are as under:-

Objective: To facilitate the establishment of worksheds for shuttleless looms in an existing or new cluster, which will provide required scale of economy for business operations, improved working condition in terms of more space, work environment and improve the work efficiency to enhance their competitiveness in the global market.

Eligible Beneficiaries

- State Government (or) its agency.
- A registered Co-operative Society.
- A Company set-up under the Companies Act, 1956 as amended (or) a firm set-up under the Limited Liability Partnership Act, 2008 as amended, by a group of powerloom owners (minimum of four beneficiaries).
- The local powerloom association.

Eligibility

- Group will consist of at least 4 weavers / entrepreneur(s) having separate legal entity.
- At least 24 nos. of shuttleless looms of width upto 230 cms (or) 16 nos. of shuttleless looms of wider width i.e. 230 cms and above must be installed.
- Each beneficiary should have at least 4 looms.
- Only TUFs compatible machineries to be installed.

Maximum Admissible Area

- Shuttleless Looms 400 Sq.ft / Loom
- Weaving Preparatory 40% of Loomage area
- Dormitory 125 Sq.ft / Person

Subsidy Chart:

S.No.	Category	Eligible Subsidy on the unit cost of construction	Cap on Subsidy per Sq.ft
1	General	40%	Rs. 400
2	SC	75%	Rs. 750
3	ST	90%	Rs. 900